

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.3366/2017
M.A. No.3583/2017
M.A. No.3585/2017
M.A. No.3586/2017
M.A. No.1156/2018

Thursday, this the 8th day of March 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Vidya Nand Sharma, aged about 67 years
General Secretary
Statutory & Non Statutory Canteen Employees
Union (Regd.)
Affiliated to All India Central Govt. Canteen
Employees Association
Office F-48, Lado Sarai
New Delhi – 110 030
2. Smt. Sushma Johar
w/o Shri Laxmi Narayan Johar
was working as Dy. General Manager
Departmental Canteen
Posted at Lok Nayak Hospital
New Delhi – 110 002
r/o H.No.159, Mukherjee Nagar (West)
Delhi – 09

..Applicants

(Mr. Pardeep Kumar, Advocate)

Versus

1. Union of India
Secretary
Department of Personnel & Training
North Block, New Delhi – 110 001
2. Secretary
Health & Family Welfare
Govt. of NCT of Delhi
Delhi Secretariat
New Delhi – 110 002
3. Finance Department
Govt. of NCT of Delhi
Delhi Secretariat
New Delhi – 110 002

4. Medical Director
Lok Nayak Hospital
New Delhi – 110 002

..Respondents

(Mrs. Sumedha Sharma, Advocate for respondent No.1 –
Mr. Ramesh Shukla, Advocate for Mr. Amit Anand, Advocate for respondent
Nos. 2 to 4)

O R D E R (ORAL)

Justice Permod Kohli:

M.A. No.1156/2017 has been filed seeking withdrawal of O.A. No.3366/2017 with liberty to file fresh one. It is stated that due to various deficiencies, learned counsel for applicants has instructions to withdraw the O.A. Prayer allowed.

2. Dismissed as withdrawn with liberty prayed for.
3. In view of this, all ancillary Applications stand disposed of.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

March 8, 2018
/sunil/